

ANNEXURE-3

NAME OF THE CORPORATE DEBTOR : UNIPLY DECOR LIMIT DATE OF COMMENCEMENT OF CIRP : 11.03.2022 LIST OF CREDITORS AS ON :

: SECURED FINANCIAL (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDI AMOUNT IN RS.

SL. NO.	NAME OF CREDITOR	IDENTIFICATION NO.	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ACCEPTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC					
1	YES BANK LIMITED	1	25-03-2022	397513802	397513802	SECURED FINANCIAL CREDITOR	397513802	0	NO	100	0	0	0	0	NIL
				TOTAL	397513802										

NOTE 1: BOOKS OF ACCOUNTS AND OTHER FINANCIALS DOCUMENTS WERE NOT PROVIDED BY THE CORPORATE DEBTOR TILL THE DATE OF FILING THIS REPORT.

NOTE 2: ALL CLAIM AMOUNT ACCEPTED ABOVE ARE SUBJECT TO FINAL VALIDATION AND VERIFICATION WITH THE BOOKS OF ACCOUNTS AND OTHER FINANCIALS OF THE COMPANY

DETAILS OF SECURITY INTEREST

- 1. First charge on entire current assets and movable fixed assets of security, and the date it was given the Company, both present and future, by way of hypothecation (Value of CA - INR 11,01,63,444/- & MFA - INR 6,19,21,994/- as per Audited Balance Sheet dated March 31, 2021).**
- 2. First Charge on the immovable fixed assets of the Chennai plant by way of mortgage (Estimated Value - INR 22,10,00,000/- as on Dec 31, 2021).**
- 3. Personal Guarantee of Mr. Keshav Kantamneni**